

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 211
CP No. (IB)- 73/9/JPR/2020
Under Section 9 of IBC, 2016**

In the matter of:

Tijaria Polypipes Ltd.

...Operational Creditor

Versus

Deem Construction Company Pvt. Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

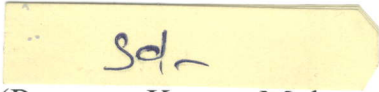
Present Through Video Conferencing: -

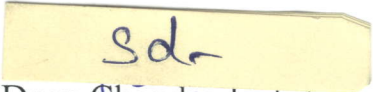
For the Operational Creditor : Anurag Kalavatiya, Adv.

For the Corporate Debtor : Mohit Khandelwal, Adv.

ORDER

Heard Mr. Anurag Kalavatiya, Adv. appearing on behalf of the Petitioner/
Operational Creditor. Mr. Mohit Khandelwal, Adv. for the Respondent/
Corporate Debtor. Pleadings are complete in this matter. List the matter for
arguments on 09.11.2022.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

September 29, 2022